

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong, the 12th July, 2019

No.HCM.II/91/2019/Estt/7

Hon'ble the Chief Justice, High Court of Meghalaya is pleased to constitute a 'Translation Cell' in the High Court of Meghalaya for translating Orders/Judgments of the Hon'ble Supreme Court from English language to vernacular/local languages, comprising the following Officers and Staff:-

1. Shri. A .W.Lanong,MJS, Joint Registrar (Judicial) - In-Charge;
2. Smti. M.Rynjah, Chief Translator (Khasi);
3. Smti. J.Kharmalki, Senior Translator (Khasi);
4. Smti. L.Marak, Senior Translator (Garo) and
5. Shri. V. Rani, Computer Operator – for uploading the translated Orders/Judgments, whenever required.

By order;

REGISTRAR GENERAL

Memo. No.HCM.II/91/2019/Estt/7-A

Shillong, the 12th July, 2019

Copy to:-

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, for kind information of his Lordship.
2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, for kind information of his Lordship.
3. The Registrar (Admn.), High Court of Meghalaya for information.
4. Shri.A.W.Lanong, Joint Registrar (Judl.), High Court of Meghalaya, for information.
5. Smti. M.Rynjah, Chief Translator (Khasi), High Court of Meghalaya for information.
6. Smti.J.Kharmalki, Senior Translator (Khasi), High Court of Meghalaya for information.
7. Smti. L.Marak, Senior Translator (Garo), High Court of Meghalaya for information.
8. Shri.V.Rani, Computer Operator, High Court of Meghalaya for information.
9. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
10. Office file.

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12/7/19


REGISTRAR GENERAL